



PROCEEDINGS

High Court Establishment - promotion to the category of Senior Grade Assistant - orders issued

- Read : 1. High Court Proceedings No. A2 - 428/2017(1) dated 28.12.2017
2. High Court Proceedings No. A2 - 426/2017 dated 12.01.2018
3. High Court Proceedings No. A6 - 7861/2017 dated 31.01.2018
4. High Court Proceedings No. A2 - 417/2017 dated 01.02.2018
5. High Court Proceedings No. A6 - 10056/2018 dated 28.02.2018
6. High Court Proceedings No. A2 - 428/2017 dated 14.03.2018
7. High Court Proceedings No. A5 - 35340/2017 dated 17.03.2018

Order No. A2-428/2017(2)

Smt. Jinymol K. P., Assistant, High Court had requested to consider her for promotion as Senior Grade Assistant, High Court granting her temporary exemption eligible for SC/ST employees under Rule 13A(1)(a) of Part II, KS&SSR. The matter is pending consideration of the Administrative Committee, and hence further promotions to the category of Senior Grade Assistant, High Court are being made provisional, till a decision is arrived at on the representation put in by Smt. Jinymol K. P.(now Senior Grade Assistant).

The following Assistants, High Court in the scale of pay of ₹ 27800 - 59400 are provisionally promoted as Senior Grade Assistants, High Court in the scale of pay of ₹ 30700 - 65400, retrospectively, with effect from the dates and in the vacancies mentioned against their names, Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007.


<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
1.	Sri. Antony V. Jacob	23.09.2018 (Provisional) subject to the production of pass- certificate for departmental tests	Vice Sri. Petritious T. J., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
2.	Sri. T. Anandan	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Lazida V. A., Senior Grade Assistant, High Court relieved to avail LWA under Appendix XII C, Part I, Kerala Service Rules as per the High Court proceedings read (2) above
3.	Sri. Prasad S. S. On deputation to KAT, Thiruvananthapuram w.e.f. 31.07.2016. He is allowed to continue on deputation)	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Sibi K. Mathai, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (6) above
4.	Smt. Nisha K. V.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Prasad S. S. (Sl. No. 3) allowed to continue on deputation
5.	Smt. Seetha P. V.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Sheljan P. Alex, Senior Grade Assistant, High Court relieved on deputation to KAT, Ernakulam as per the High Court proceedings read (3) above
6.	Sri. Sinto Francis V.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Vimal Kumar S., Senior Grade Assistant, High Court relieved to take up appointment as Legal Assistant Grade II by transfer as per the High Court proceedings read (4) above

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
7.	Sri. Hari Prasad C. M.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Anitha Kumari P. G., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (6) above
8.	Smt. Ramya R.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Viji P. G., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (6) above
9.	Sri. Safeer M. R.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Latha K. G., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (6) above
10.	Sri. Prasanth K. S.	23.09.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Radhakrishnan T. P., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (6) above
11.	Sri. Aravind Mohan	19.10.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Sanoop M., Senior Grade Assistant, High Court relieved on deputation to Taluk Legal Services Committee, Eranad as per the High Court proceedings read (5) above

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
12.	Smt. Anima A. K.	05.11.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Sreekanth S., Senior Grade Assistant, High Court appointed by transfer as EDP Officer, High Court as per the High Court proceedings read (7) above

(By Order)


Sureshkumar D.
Assistant Registrar(H. G.)

To

Sri. Prasad S. S., Senior Grade Assistant (through the Registrar, Kerala
Administrative Tribunal, Thiruvananthapuram)

The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)

The persons concerned.

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court

The Administrative Records Section, High Court

The file.